<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016 APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017 APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017

Dated : 12th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016

In the matter of: Rajasthan Textile Mills Association Vs.				Appellant(s)
Rajasthan Electricity Regulatory	y Comm	ission & Ors.	••••	Respondent(s)
Counsel for the Appellant(s)	:	Ms. Swapna Seshadr Ms. Neha Garg Mr. AshwinRamanath		
Counsel for the Respondent(s)	:	Mr. Raj Kumar Mehta Ms. Himanshi Andley		
		Mr. M.G. Ramachand Ms. Ranjitha Ramach		

Ms. Poorva Saigal for R-2 to 4

APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017

In the matter of:	
Ambuja Cement Ltd.	 Appellant(s)
Vs.	
Jaipur Vidyut Vitran Nigam Ltd. & Ors.	 Respondent(s)

Counsel for the Appellant(s)	:	Mr. P.N. Bhandari
Counsel for the Respondent(s)	:	Mr. Raj Kumar Mehta Ms. Himanshi Andley for R.4

Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal for R-1 to 3

APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017

In the matter of: J.K. Cement Works

Jaipur Vidyut Vitran Nigam Ltd	Vs. . & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. P.N. Bhandari	
Counsel for the Respondent(s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Ms. Poorva Saigal for R-1 to 3	3
		Mr. Raj Kumar Mehta	

Ms. Himanshi Andley for R.4

<u>ORDER</u>

At the request of learned counsel for the parties, we release this matter from the caption 'part-heard' as it was heard for some time in the other bench.

As agreed by learned counsel for the parties, list these matters for hearing on <u>25.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/js